

[Smt. Jayanti Patnaik]

request that a conscious policy be worked out in this direction.

Before I conclude, I would like to speak a few words about our role in the United Nations. A time has come when we should use this forum more aggressively to win friends and influence nations. Ambivalence or defensive attitude would not help. A stand has to be taken at the right time in keeping with our policy of positive non-alignment on various bilateral and global issues. I am happy that during the last two year under the direction of our Prime Minister and the Minister of External Affairs, we have been making effective use of the forum of the United Nations. We are facing challenges today. The main object of our foreign policy is to promote our ideals, preserve our national interests in the prevailing global situation and to strengthen our non-alignment movement, disarmament, elimination of colonialism and racialism and march towards the new international economic order.

With these words, I support the Demands for Grants relating to the Ministry of External Affairs.

17.05 hrs.

ANNOUNCEMENT RE: CANCELLATION OF SITTING ON
2ND APRIL, 1982

PROF. NARAIN CHAND PARASHAR (Hamirpur): There is a important thing that we want to request. *Ramnavami* is coming and the House is scheduled to meet on that day. We must have a holiday.

MR. CHAIRMAN: What do you mean, by saying, it is coming?

PROF. NARAIN CHAND PARASHAR: It is on 2nd April.

MR. CHAIRMAN: I would like to know from the hon. Minister for Parliamentary Affairs, because time has been allotted for discussion of the Grants of the various Ministries. And if the House does not sit for one day, may be, there will be certain problems. In this connection I want to know whether he has consulted some Opposition Leaders on this issue or if the Opposition Members... (Interruptions).

श्री अटल बिहारी वाजपेयी : सभापति जी, संसद्-सदस्य के नाते हम तो किसी भी दिन काम करने को तैयार हैं, मगर संसद् में बहुत से कर्मचारी भी जुड़े हुए हैं, रामनवमी की छुट्टी न हो, यह मेरी समझ में नहीं आता ।

श्री मान भाई वारोट (अहमदाबाद): यह तो हम भी जानते हैं ।

श्री अटल बिहारी वाजपेयी : आप मान तो रहे हैं, मगर आपने फैसला कर दिया कि नहीं होगी ।

श्री नारायण चन्द्र पाराशर : मान रहे हैं हम ।

सभापति महोदय : ठीक है, अगर किसी को और इसमें एतराज नहीं है तो मैं पार्लियामेंटरी अफेयर्स के मिनिस्टर से जानना चाहता हूँ कि उनकी राय क्या है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : यह बात सही है कि सदन इस वक्त बजट पर विचार कर रहा है और डिफरेंट मिनिस्ट्रीज की डिमांड्स चल रही हैं, लेकिन ऐसा कभी नहीं हुआ कि

सदन की भावना से सरकार अलग रही हो । अगर सदन की इच्छा हो, सब की राय ऐसी हो कि रामनवमी की छुट्टी हो तो हम रास्ते में क्यों आयें ? सदन की राय होगी...

SHRI G. M. BANATWALLA (Ponnani): What will happen to the guillotine? We do not want our Demands to be guillotined like that. It is like (interruptions)

AN HON. MEMBER: The House is Demanding.

श्री श्रीधर नारायण सिंह : मैंने इसीलिये कहा कि सदन की इच्छा सर्वोपरि है । सदन की इच्छा है, आपकी इच्छा है तो सरकार इसमें असहमत न होगी ।

सभापति महोदय : आपकी बात आ गई ।

श्री अटल बिहारी वाजपेयी : अगर एक अतिरिक्त शनिवार को बैठना जरूरी हो तो सदन उस पर फैसला कर सकता है, लेकिन रामनवमी की छुट्टी होनी चाहिये ।

श्री जी० एम० बनातवाला : या तो गिलोटीन को हटा दिया जाए, या एक और दिन हाउस बैठ जाए ।

श्री श्रीधर नारायण सिंह : गिलोटीन को हटा दिया जाये, या

एक और दिन हाउस बैठे -

श्री श्रीधर नारायण सिंह : गिलोटीन का दिन तो तय है । सब बातों पर विचार कर के ही गिलोटीन की तिथि तय की जाती है । अगर सदन की इच्छा है कि राम-

नवमी को छुट्टी हो, तो सरकार को कोई आपत्ति नहीं है ।

सभापति महोदय : जैसा कि श्री वाजपेयी ने कहा है, रामनवमी को सदन का बैठक न हो और फिर किसी अतिरिक्त दिन बैठ कर काम पूरा किया जाए । इन जारे में विचार कर के कोई रास्ता निकाला जा सकता है ।

श्री जी० एम० बनातवाला : हाउस का टाइम रोज एक घंटा और बढ़ा दिया जाए ।

[हाउस का ठाम दोज एक ५५.५५
बोहा दिया जाये -]

सभापति महोदय : सदन की राय मालूम होती है कि.....

श्री अटल बिहारी वाजपेयी : सभापति जो, अब यह बात कह दीजिए । रुकिए मत ।

सभापति महोदय : रामनवमी के दिन सदन न बैठे और फिर बिजनेस एडवाइजरी कमेटी में कोई रास्ता निकाला जा सकता है । अतिरिक्त घंटे बैठ कर, या किसी और दिन बैठ कर, काम को पूरा किया जा सकता है ।

श्री श्रीधर नारायण सिंह : यह पहले से तय है कि अगर आवश्यकता हुई तो हम 6 बजे के बाद भी बैठ सकते हैं । हमने लंच आवर को पहले ही डिस्पेंस विद कर दिया है । इसमें सब का सहयोग

[श्री: भीष्म नारायण सिंह]

है। जब सब का सहयोग है, तो हम रामनवमी के दिन न बैठने की बात पर कैसे एतराज करें ?

सभापति महोदय : क्या मैं मान लू कि सदन का निश्चय है कि रामनवमी को सदन नहीं बैठेगा ? तो यह बात सर्व-सम्मति से तय हुई कि रामनवमी के दिन सदन नहीं बैठेगा।

SHRI KRISHNA CHANDRA HALDER (Durgapur) : Guillotine is the practice of the 19th century. It should be discontinued in this Parliament.

MR. CHAIRMAN: That you cannot discuss now. You ask your representative to take it up in the Business Advisory Committee. So many 18th century practices we are continuing.

Now, Shri Banatwalla.

17.08 hrs.

DEMANDS FOR GRANTS, 1982
Contd.

Ministry of External Affairs—*Contd.*

SHRI G. M. BANATWALLA (Pon-nani): Sir, it is commendable that our foreign policy is by and large in the right directions. The policy formulations are based on correct perspectives. This goes to the credit of our hon. Foreign Minister. The entire nation endorses the foreign policy and this particular fact is a great achievement for any Government that is in power. There may be certain areas where we may require that the policy should be followed with greater vigour. There may be certain areas where we may feel that a re-look is necessary, but by and large it must be admitted that the foreign policy of our country is in the right direction.

In the limited time that is available at my disposal, I shall refrain from

making any general observations about our foreign policy and confine myself to only certain areas.

West Asia continues to be a region of acute crisis and dangerous conflicts. The recognition of the inalienable right of the Palestinian people, including the right to form their own State is the core of the Middle-East crisis. Indeed, Israel in its intransigence, gangsterism, international hooliganism and aggression has surpassed all limits. It is most unfortunate that in defiance of world opinion, Israel annexed Jerusalem and Golan Heights. It had the audacity to attack and destroy the Iraqi nuclear installations. It launched a major aerial attack on Southern Lebanon and the attack was on PLO Headquarters. Israel is continuously destroying houses, demolishing villages and forcibly uprooting and deporting the Arab people. It has let loose a rein of terror in occupied Arab territory. There is repression of the Arabs, ruthless suppression is there. It had even the audacity to try to liquidate physically major Palestinian nationalist leaders. No words can suffice to deplore and condemn this particular attitude of Israel. Indeed, our Minister for Foreign Affairs has been alive to this particular problem. There were prompt reactions from our Government on all these occasions. However, I have risen specially to emphasise that there is need now for greater and fuller sanctions against Israel. The non-aligned countries met in New Delhi some time back. They called for severance of all ties with Israel. Then the United Nations General Assembly in its February 1982 Resolution was constrained to remark that Israel is a country which does not love freedom and peace. It called for a total isolation of Israel. I must congratulate our Government that they were one of the co-sponsors of this particular Resolution. But it is painful to find that while we were co-sponsors of the Resolution in the United Nations, calling for total isolation of Israel and severance of ties